

UNIFIED LITIGATION AGENCY		
01 - UNIFIED LITIGATION AGENCY MAJOR HEAD 2052 MINOR HEAD 092	B.E. 2019-20	R.E. 2019-20
01 - SALARIES	73000	74500
02 - WAGES	1000	1000
03 - OVERTIME ALLOWANCE	100	100
06 - MEDICAL TREATMENT	1300	1800
11 - DOMESTIC TRAVEL EXPENSES	400	400
13 - OFFICE EXPENSES	10000	9000
14 - RENTS, RATES & TAXES	13000	12500
20 - OTHER ADMINISTRATIVE EXPENSES	300	300
50 - OTHER CHARGES	1000	1000
13-Swachta Action Plan(SAP)(OE)	1300	1300
13 -Information Technology(IT)(OE)	1000	500
TOTAL - UNIFIED LITIGATION AGENCY	102400	102400
ADMN. OF JUSTICE - MAJOR HEAD 2014 MINOR HEAD - 114 - LEGAL ADVISERS AND COUNSELS 07 - DEPARTMENT OF LEGAL AFFAIRS	B.E. 2019-20	R.E. 2019-20
28 - PAYMENT FOR PROFESSIONAL SERVICES		
UNIFIED LITIGATION AGENCY	400000	400000✓

Chunna

(के. सुरेश कुमार)
(K. SURESH KUMAR)
उप सचिव (वित्त) / Dy. Secretary (Fin.)
विधि और न्याय सचालय
Ministry of Law & Justice